

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014
CA No.

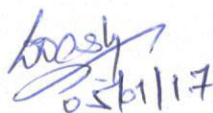
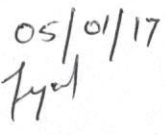
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya
V/s.
M/s. Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Deepak D. Deshpande	Advocate for Respondents	 05/01/17
2.	Kunal Dwarkadas a/w Tejal Palankar & Manasi Chandriani ip for Kanga and Co	Advocates for petitioners	05/01/17 

Order

CP No.08/397-398/CLB/MB/MAH/2014

As the parties have reported compromise talks are in progress, at their
request, list this matter for hearing on 24.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)